NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/59/2016

NAME OF THE APPLICANT (S)

: ANIL KUMAR PODDAR

NAME OF THE RESPONDENT(S)

: HASTI FINANCE LTD

UNDER SECTION

: 196

Sl.No. Name (in Capital)

Represented by

Signature

DRDER

Counsels for both the parties are called but absent. The Registry is directed to serve notice to the petitioner for appearance. put up on 11.01.2017 @ 10.30 A.M.

CH. MOHD SHARIEF TERMON K. ANANTHA PADMANABHA SWAMY
MEMBER (JUDICIAL)
MEMBER (JUDICIAL)